

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	102049/2019	Soheb Mustaq Naik And 2 Others Vs State R C F Police Station	Lawyers Chamber
2	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
3	ABA	100231/2020	Tahseen Begum Arshad Mirza And 2 Others Vs State Shivaji Nagar Police Station	Mateen Shaikh
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100647/2015	The State of Shivaji Nagar Police Station. Vs ASIF MOHAMMAD SHAIKH.	
5	POCSO SPL CASE	100159/2016	THE STATE OF SEWREE POLICE STATION. Vs KHALIL SHAMSHUDDIN SHAIKH.	
(Main Matter POCSO SPL CASE/0100095/2014)				
6	POCSO SPL CASE	100160/2016	THE STATE OF TILAK NAGAR POLICE STATION. Vs PARESH @ NITYA DILIP KADAM	
7	POCSO SPL CASE	100154/2018	The State of Mulund Police Station Vs Milind Harishchandra Kamble	
(Main Matter REMAND APPL POCSO/0100083/2018)				
<u>ORDER</u>				
8	SPL.CASE	100690/2020	The State Chunabhatti Police Station Vs Mohatsim Hasan Ansari	PP
<u>VERIFICATION</u>				
9	SESSIONS CASE	100843/2007	State Vs Dhiraj Mulji Gohil	D.G.P. Sudhir Pawar
<u>APPEARANCE</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100447/2019	The State of Maharashtra - Navghar Police Station Vs Sagar Niranjan Khandare	PP
11	SPL.CASE	138/2020	The State of Maharashtra- Agripada Police Station Vs Masud Mehamud Qureshi @ Monty	PP
12	SPL.CASE	160/2020	The State of Maharashtra - Vakola Police Station Vs Chandrakant Nilkantha Chavan	PP